

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/99/1501 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu

Dated Guwahati the ^{rv} 16 March, 2022.

Sub: **Headquarter leave permission.**

Ref:- Your letter No. DJKA/2352/2022, dtd. 15.03.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at your own cost, from the evening of 17.03.2022, after Court hours, till the morning of 21.03.2022, before Court hours**, as prayed for. Further, the Addl. District & Sessions Judge, Karbi Anglong, Diphu and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/99/1502/dated

, 16-03-2022

Copy to.

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Ratan